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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 194/2017 With IA 260/2017 In IA 19/2016 In TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd.

Section of the Companies Act: <u>Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956</u>

1. Konal Provishnar Advocate Orghethiover July

2. Houesh c. Nevidu

3. 2. Solve Company Secretary Res.

4. Purit Salue Company Secretary Res.

## <u>ORDER</u>

Learned Advocate Mr. Kunal Vaishnav present for Original Petitioner. None present for Original Respondent no. 1. Learned Advocate Mr. L J Golani present for Original Respondents no. 4, 5 and 8. Learned Advocate Mr. Purit Sahu present for Original Respondent.

Written arguments is filed with a copy to the original petitioner.

The original petitioner requested for some time to file written submissions.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.